GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

GAD - Containment, Control, and Prevention of COVID – 19 - The Epidemic Disease Act, 1897- Disaster Management Act, 2005 – "Lockdown" extension till 30th June, 2020 in the State of Andhra Pradesh – Downloading the "Arogya Setu App" – Instructions - Issued.

GENERAL ADMINISTRATION (POLITICAL A) DEPARTMENT

<u>G O Rt No. 951.</u>   <u>Dated 05.06.2020</u>.

<u>Read the following</u> :-

1.   G O Rt No. 607, G A (Political A) Department, dated 21.3.2020.
2.   G O Rt No. 838, G A (Political A) Department, dated 18.5.2020.
3.   G O Rt No. 280, HM & FW (B) Department, dated 31.5.2020.
4.   Note dated 03.06.2020

-:o:-

<u>ORDER :</u>

In the G.O. second read above certain instructions have been issued on functioning of all Government offices as a measure of Containment, Control, and Prevention of COVID – 19.

2.   In the G.O. third read above, the HM & FW Department in their G.O. Rt No. 280, HM & FW Department dated 31.5.2020 have issued orders extending the "Lockdown" till 30th June, 2020 in the State of Andhra Pradesh with a direction to follow the guidelines as per Ministry of Home Affairs (MHA) Order No. 40-3/2020-DM-I (A) dated 30th May 2020.

3.   It has been brought to the notice of the government that few people working in secretariat turned positive for COVID 19. Government as per the protocol set in place is taking all measures to handle the situation by doing the contact tracing, sampling, testing and quarantine as per the diagnosis of the medical officer.

4.   However, Once the person turns positive, those people who have interacted with him prior to 14 days of him turning positive has to be traced for testing and other measures and it is completely dependent on his/her memories. Hence it is decided to explore the easier ways to assist the Health Department in contact tracing and finalised the following measures for the safety of all working in the secretariat.

5.   Government of India has come out with an IT tool called Arogya setu app which helps us to identify all the persons who have come in contact with the person turning positive in last 14 days which will be an effective method of tracing than the dependence on individual's ability to recall his movement.

6.   Keeping in view the above and Government after careful consideration of the issue, it is hereby decided to make the downloading of Arogya setu app by all the employees working in the secretariat or any visitors coming to secretariat in their mobile Mandatory.

7.   The chief security officer – IGC shall take necessary action to ensure that,

a. no one enters the IGC – Interim Government Complex without Arogya setu app in their phones.

b. Everyone entering the IGC are subjected to thermal scanning and uses hand sanitizers placed at the entrance of the each Block.

c. The department heads should allow people to work from home only when their Arogya Setu app shows that "AT RISK"

d. These measures are put in place in addition to the instructions issued vide G.O. Rt.No: 838 dtd 18.05.2020 by GAD department regarding the guidelines for full functioning of all Government offices.

8.   Deputy Secretary (General), GAD shall provide the necessary arrangements in consultation with the chief security officer – IGC.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADAESH)

NILAM SAWHNEY
CHIEF SECRETARY TO GOVERNMENT

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All the Special Chief Secretaries/Principal Secretaries/Secretaries
All the HODs
All the District Collectors
All the Superintendents of Police
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SECTION OFFICER